## Japan's proposal for Investment in Coal Industry

\* 242 SHRI LAKSHMAN MALLICK : Will the Minister of ENERGY be pleased to state:

(a) whether a proposal has come from Japan for making investment in India's coal Industry;

(b) if so, what are the terms .and conditions laid down by Japan before making any investment ;

(c) the reaction of Government of India to those conditions; and

(d) the details thereof ?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY.) :

(a) Yes, Sir.

(b) to (d). In early 1980, two Japanese companies had shown interest in investment in development of export oriented coal mines. Since the Government was not in favour of export of superior grade coal, these offers were not considered. Recently a firm has made an offer for accelerated development of an open cast coal mine, which is under consideration.

# हिमाचल प्रदेश में गैस की एजेंसियों के लिए चयन

\* 243. श्री कृष्ण दत्त सुल्तानपुरी : क्या पैट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि:

(क) हिमाचल प्रदेश में ऐसी कितनी गैस एजेंसियां हैं जिनके लिये विज्ञापन जारी किया गया था ;

(ख) एजेंसियां देने के लिए साक्षात्कार कब किया गया था ग्रीर ग्रावेदकों से साक्षात्कार करने के लिए नियुक्त ग्रधिकारियों का ब्यौरा क्या है :

(ग) कितनी एजेंसियां मंजूर की गई ; और

(घ) उक्त साक्षात्कार में चयन के लिए क्या मानदण्ड भ्रपनाया गया है ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री पी० शिवशंकर) :

(क) <sup>1</sup>981-82 योजना के प्रति हिमाचल प्रदेश में 4 एल० पी० जी० एजेंसियां विज्ञापित की गई थीं जो प्रत्येक नाहन, सोलन, चम्बा ग्रौर मण्डी के लिए हैं।

(ख) दो स्थलों के लिए दो डीलरों के चयन के लिए झन्तिम साक्षात्कार निम्न-लिखित तिथियों को लिए जा चुके हैं :---स्थल वर्ग साक्षात्कार चयन समिति को तिथि में निम्न-लिखित अधि-कारी हैं

.नाहन सामान्य 10-11-81 ग्राई• भ्रो० सी०. बीं० पी० सी० तथा ग्राई० बी० पी० सोलन शारीरिक 4-2-82 **म्राई** ० ग्रो० सी०. रूप से एच० **अपंग** पी० सी०, बी० पी० सी०, तथा पेट्रोलियम विभाग से एक प्रतिनि**धि** 

271 4

(ग) दो।

(घ) चयन समिति प्रत्याशियों का मूल्यांकन व्यापार क्षमता, विकय कला, वित्तीय प्रबन्ध करने की क्षमता, पूर्ण-कालिक कार्य डीलर, सामान्य मूल्यांकन, व्यक्तित्व ग्रौर पाठ्यक्रम के ग्रतिरिक्त ग्रन्य कार्य-कलापों के ग्राधार पर करती है।

# Telegrams sent by Post

- \*244. SHRI KUMAR SUDHIR GIRI :
  - SUSHIL BHATTA-SHRI CHARYA:

Will the Minister of COMMU-NICATIONS be pleased to state :

(a) whether Government are aware of the fact that telegrams are being sent by ordinary post;

(b) if so, the reasons thereof; and

(c) steps taken by Government not to send the telegrams by post ?

THE MINISTER OF COMMUNI-CATIONS (SHRIC.M. STPHEN): (a) Yes, Sir. Telegrams are sent by post through airmail or quickest available transport whenever the exigency of service so demands.

(b) The interruptions on the telegraph lines, frequent power failures in certain areas, shortages of staff due to absentism are the main reasons for sending the telegrams by post.

(c) The steps taken by the Government are :

The circuit interruptions are (i) being minimised by intensive maintenance efforts as well as replacement of low by grade and builtup circuits by grade and direct cirhigh cuits ;

- (ii) Provision of stand by power supply arrangements in CTOs/ DTOs wherever so feasible ;
- (iii) Crash recruitment programme to reduce the shortages in staff as well as to deploy short duty telegraphists and creation of a reserve pool for the operative staff.

## Appointment of Cost Auditors by Companies producing Soda Ash

\*245. SHRI HARISH KUMAR GANGWAR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether all the Companies manufacturing soda ash have appointed Cost Auditors under Section 233B of the Companies Act, 1956; and

(b) if not, action taken to ensure compliance therewith?

THE MINISTER OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) All the companies manufacturing Soda Ash which were subjected to Cost Audit last, for the financial year ending during 1981, had duly appointed cost auditors under Section 233B(2) of the Companies Act, 1956.

(b) Does not arise.

# **Problems of Sindri Modernisation** Plant

\*247. SHRI A. K. ROY: Will Minister of PETROLEUM, the CHEMICALS AND FERTILIZERS be pleased to lay a statement showing:

(a) whether it is a fact that Sindri Modernisation plant is running only intermittently for the last six months:

(b) if so, detailed reasons for work stoppages, with dates for the last six months;